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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

33
C.P.No.146/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Tara Jain -Versus- Misrilal Dharamchand Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1). Mr. Prithiviraj Saha, Sr. Adv
- 2) Mr. Sabyasachi Chowdhury, Adv
- 3) Mr. Deeproth Roychowdhury, Adv
- 4) Mr. Rajarshi Datta, Adv
- 5) Ms. Sreyantie Datta, Adv

*✓ Datta Adv
25/10/17
Advocate for the
Respondents*

1. AKASH SHARMA, Pr.CS

Petitioner

*Akash Sharma
25.10.17*

ORDER

ld. Counsel for the petitioner and the respondents are present.

No time left.

List on 11/12/2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(Vijai Pratap Singh)
Member (J)